

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125 (Pt.)/2008/1479 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Margaret Lalrinsangi,
Jt.Registrar (Admn.), Gauhati high Court,
Aizawl Bench, Aizawl

Dated Guwahati, th6 March,2020

Sub:- Commuted Leave.

Ref:- Your Letter dated 05.03.2020 and Note dated 04.03.2020.

Madam,


With reference to the above, I am directed to inform you that the prayer for extension of commuted leave for 89 (eighty nine) days w.e.f. 02.03.2020 to 29.05.2020 on medical ground of Smti. Lucy Lalrinthari, Judge, Special Court, ND & PS Act, Aizawl, has been granted. Dr. HTC Lalrinchhana, Addl. District and Sessions Judge, Aizawl will continue to remain in charge of the Court and office of Judge, Special Court, ND & PS Act, Aizawl, during the absence of Smti Lalrinthari on commuted leave.

Both the officers may be informed accordingly.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo no. NO.HC. VII-125(Pt.)/2008/1480 /A. dtd. 6.3.2020 

Copy to:

✓ 1. The Systems Analyst , Gauhat High Court, Guwahati.

sd/-
JT. REGISTRAR (VIGILANCE)